

अनुसूचित जातियों के अध्यापकों के दिल्ली में वस्थापितों की कालोनियों में प्लाटों की नीलामी

603. श्री अम्बेश : क्या भ्रम और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या उनके मंत्रालय द्वारा अभी भी नई दिल्ली स्थित विस्थापितों की कालोनियों (लाजपत नगर, मालवीय नगर, कीर्ति नगर) में कुछ प्लाटों की नीलामी की जाती है ; और

(ख) यदि हाँ, तो क्या सरकार का विचार उक्त प्लाटों को अनुसूचित जातियों के सरकारी अध्यापकों को सरकारी दर पर एलाट करने का है ?

भ्रम और पुनर्वास मंत्री (श्री अर० के० खाडिलकर) : (क) जी, हाँ। मालवीय नगर और लाजपत नगर में कुछ प्लाट है जिनका निपटान करना अभी शेष है। विस्थापित व्यक्ति (प्रतिकर तथा पुनर्वास) अधिनियम, 1954 के अन्तर्गत इनको नीलाम द्वारा बेचने का प्रस्ताव है।

(ख) जी, नहीं। ऐसी कोई योजना नहीं है।

Foreign Technical know-how for Mines and Metals Projects

604. KUMARI KAMALA KUMARI : Will the Minister of STEEL AND MINES be pleased to refer to the reply given to Unstarred Question No. 2025 on the 9th March, 1970 regarding foreign technical know-how for mines and metals projects and state :

(a) whether the requisite information has since been collected ; and

(b) if so, what is that ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND MINES (SHRI SHAHNAWAZ KHAN) : (a) and (b). The information has since been collected and a statement is placed on the Table

of the House. [Placed in Library. See No. LT—1023/71].

Failure of Joint Councils

605. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) whether his attention has been drawn to the article published in the "Free Labour World" of the International Council of Free Trade Unions from Brussels, Belgium, in October, 1971 issue on the failures of Joint Councils in India ;

(b) if so, the reaction of Government thereto ;

(c) the steps being taken by Government to arrest the decline in the number of Joint Management Councils in India ;

(d) the manner in which Government contemplate introducing Joint Management Councils in all the Public Sector Undertakings run by various Ministries and give a lead to the private sector ; and

(e) whether any legislation is contemplated to make Joint Management Councils a compulsory entity ?

THE MINISTER OF REHABILITATION (SHRI R. K. KHADILKAR) : (a) to (d). The article published in the "Free Labour World" of International Council of Free Trade Unions in October, 1971 regarding the Joint Management Councils in India has not yet come to the notice of Government, which is, however, considering the assessment made by the National Commission on Labour and its recommendations. The finding of the Commission *inter-alia* was that if the Councils have not gained much support, it is because the employers as well as the workers' organisations have not taken them in earnest. Where, however, the parties have taken the Councils seriously, they have shown results. The recommendations of the Commission are being processed in consultation with the interests concerned. At present, the Joint Management Councils are functioning in 80 undertakings—31 in public sector and 49 in private sector undertakings.

(e) No, Sir.